GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 427
TO BE ANSWERED ON 02nd December, 2025

CRCFVs in Andhra Pradesh

427. Shri Balashowry Vallabhaneni:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether it is true that two villages Sorlangondhi and Gullalamoda in Krishna district in Andhra Pradesh have been identified under Climate Resilient Coastal Fishermen Villages (CRCFVs);
- (b) if so, the details thereof and the time by which such villages have been identified under CRCFV;
- (c) whether development of CRCFV have been taken as a Central Sector Scheme; and
- (d) if so, the details of schemes/projects being undertaken by the Government in such villages and to what extent they have become economically vibrant fishermen villages?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) to (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, recognizing the importance of climate resilient development for the coastal communities, has undertaken a transformative initiative under the Pradhan Mantri Matya Sampada Yojana (PMMSY) to develop the existing 100 fishermen villages, situated close to the coastline in various States and Union Territories (UTs), including 15 villages in Andhra Pradesh into Climate Resilient Coastal Fishermen Villages (CRCFV). The scheme component aims to provide need-based infrastructure and economic activities in the selected 100 coastal fishermen villages to enhance the climate resilience of these villages. In line with the prescribed guidelines, the Department of Fisheries, Government of India, in consultation with the Government of Andhra Pradesh, has identified the fifteen (15) villages in the State, which include Sorlangondhi and Gullalamoda, situated in Krishna district.
- (c) to (d): The development of CRCFVs is implemented under the Central Sector Scheme component of PMMSY, with a unit cost of ₹200 lakh per fishing village. The entire cost is borne by the Government of India. The detailed project reports submitted by the Government of Andhra Pradesh for the identified 15 villages, at a total cost of ₹30 crore, have been approved, and ₹7.5 crore has already been released to the State Government of Andhra Pradesh for implementation.

The programmes undertaken in these villages comprise need-based infrastructural facilities and economic activities. As per scheme guidelines, 70% of the outlay is earmarked for infrastructural facilities and the remaining 30% for fisheries-related economic activities. The approved infrastructural interventions in these villages include fish drying platforms, solar drying units, Multipurpose Fisheries Centres, Common Fish Markets, high-mast solar lights, and extension of the existing jetty with additional facilities. The economic interventions encompass solar lights, seaweed culture farms, GPS handsets, life-saving appliances (buoys and jackets), ice boxes, and sea cage culture. These interventions, once implemented as envisaged, will significantly enhance the climate resilience and economic vibrancy of the fishermen villages.
